

(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/147/2016
NAME OF THE PETITIONER(S) : M/s Avigo Trustee Company Pvt. Ltd. & another
NAME OF THE RESPONDENT(S) : M/s G.E.T. Power Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. Grawtham Kunal
Arthiban Vijay A.K

Counsel for R1-3

V Mahadev

Counsel for R-4

Aditya Tiwari

Counsel for Petitioner

Athikey
V Mahadev
Aditya Tiwari

ORDER

Counsel for Petitioner present. Counsel for R1 to R3 present. At this stage, Counsel for R4 against whom an *ex parte* order was passed on 28.11.2016 present and filed an application for setting aside the *ex parte* order. Counsel for Applicant/R4 is directed to provide the copy of the application to the Counsel for Petitioner. Counsel for R1 to R3 raised an objection that Petitioner has filed an additional affidavit to which he wants to file counter and prayed for time. At request, time is enlarged. Put up on 10.08.2017 at 10.30 A.M.

S. S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)